

(b) if so, the details thereof;

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) and (b) The Government has already delegated financial and operational powers to the Boards of Maharatna, Navratna, Miniratna and other profit making Central Public Sector Enterprises (CPSEs). The Government has not taken any decision with regard to formation of a single holding company for all CPSEs.

**Proposal to form a joint venture company**

2092. SHRI AVINASH RAI KHANNA

SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government is considering a proposal to form a joint venture company to revive sick public sector companies; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA): (a) and (b) The concerned administrative Ministries/Departments prepare proposals for revival of Central Public Sector Enterprises (CPSEs) under their administrative control on case-to-case basis which may include revival as a CPSE/ revival through joint venture/disinvestment/ outright sale/merger, etc.

**Transit homes for migrants in metro cities**

2093. SHRI SANJAY RAUT: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government is considering to launch any rental/transit housing scheme for providing shelter to migrants and the homeless for short periods in various metro cities, if so, details thereof and by when it would be started; and

(b) whether Government has set any target for making such affordable housing structure in the country for the next five years, if so, details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION [SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL]: